

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
(Through web-based video conferencing platform)**

**ITEM No.24  
C.P.No.40/BB/2022**

**IN THE MATTER OF:**

M/s. MusicMuni Labs Pvt. Ltd.  
Vs.  
.....

... Petitioner

**Order under Section 131 (1) (a) of Companies Act, 2013**

**Order delivered on 22.09.2022**

**CORAM:**

**SH. KISHORE VEMULAPALLI  
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Vighneshwar Bhat, PCS

**ORDER**

List the case on **14.11.2022**.

- Sol -

**(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

- Sol -

**(KISHORE VEMULAPALLI)  
MEMBER (JUDICIAL)**